

OA 501/98

Order no. 4 dt 11/2/99

Four weeks further time
is allowed to appear and file counter
Petition to 10/3/99.

M.A. 51/99 has
been filed for
withdrawal of
O.A.
Or orders.

Bench

Dr. dt. 10.2.99

A copy of order
may be given to
both the counsels

11.2.99

Parkash
S-O (D)

10.2.99

Steered learned Counsel for the petitioner,
who submits that he does not want to pursue
this O.A. and he may be permitted to
withdraw the same. In view of this O.A. is
disposed of for not being pressed.
M.A. 51/99 is disposed of accordingly.

S. J. M.
vice-chairman
Member(D)

S. J. M.
vice-chairman
Member(D)

Member(D)